

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD – BASIC TRAINING PROGRAMMES – Nomination of 40 Junior Civil Judges to undergo basic training for 4 months from 20.04.2015 to 27.08.2015 and Smt. K.Asha Rani, Addl. Junior Civil Judge, Vizianagaram to undergo remaining basic training from 09.04.2015 to 27.06.2015 (including one week summer vacation in the month of May 2015) – ORDERS – ISSUED.

REF: Letter ROC.No.202/2015/APJA-Sec'bad, dated 19.03.2015 from the Director (FAC), Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO. 2199 /2015-B.SPL. DATED: 01.04.2015

The High Court is pleased to pass the following Order:

I

The following 37 Junior Civil Judges of XIX Basic Course and 3 Junior Civil Judges of XVIII Basic Course, mentioned in Column Number 2, are hereby nominated to undergo remaining basic training of Part-I Institutional Training (Phase-2) for one month and Part-II Mid-Term Practical Training (Phase-2) for one month at the Academy (including one week summer vacation) from 20.04.2015 to 27.06.2015 and Part-II Mid-Term Practical Training (Phase-2) for two months at the respective District Headquarters of their stations of posting from 29.06.2015 to 27.08.2015 and they are directed to handover charge of their post(s) to the Officers mentioned against their names i.e., in Column Number 3 and proceed to report before the Director, Andhra Pradesh Judicial Academy, Secunderabad at 8:30 a.m., on 20.04.2015 for participating in the Basic training.

i) 37 Junior Civil Judges of XIX Basic Course:

Sl. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
	SARVASRI:	
1.	M. Bujji, Junior Civil Judge, Macherla, Guntur District.	I Addl. Junior Civil Judge, Gurazala, Guntur District.
2.	M. Bhaskar, Junior Civil Judge, Vemulavada, Karimnagar District.	Prl. Junior Civil Judge, Sircilla, Karimnagar District.
3.	J. Sravan Kumar, II Addl. Junior Civil Judge, Ongole, Prakasam District.	III Addl. Junior Civil Judge, Ongole, Prakasam District.
4.	Shaik Peda Khasim, Junior Civil Judge, Satyaveedu, Chittoor District.	Addl. Junior Civil Judge, Puttur, Chittoor District.
5.	S.Kalyan Chakravarthy, Addl. Junior Civil Judge, Punganur, Chittoor District.	Prl. Junior Civil Judge, Punganur, Chittoor District.
6.	V.Srinivas, Junior Civil Judge, Bhainsa, Adilabad District.	Prl. Junior Civil Judge, Nirmal, Adilabad District.
7.	K.Venkatesh, Junior Civil Judge, Mulug, Warangal District.	Addl. Junior Civil Judge, Parkal, Warangal District.
8.	Mohammed Abutalib Parveez Shaik, Addl. Junior Civil Judge, Markapur, Prakasam District.	Prl. Junior Civil Judge, Markapur, Prakasam District.

9.	Ms. Manjulatha Araveti, Junior Civil Judge, Allagadda, Kurnool District.	Junior Civil Judge, Koilkuntla, Kurnool District.
10.	Ms. Satya Laxmi Prasanna Vanapalli, Addl. Junior Civil Judge, Sathupally, Khammam District.	Pr. Junior Civil Judge, Sathupally, Khammam District.
11.	Ravinder Sattu, Junior Civil Judge, Boath, Adilabad District.	Addl. Junior Civil Judge, Nirmal, Adilabad District.
12.	Vijaya Kumar Reddy, I Addl. Junior Civil Judge, Adoni, Kurnool District.	Pr. Junior Civil Judge, Adoni, Kurnool District.
13.	Raju Mudigonda, II Metropolitan Magistrate for Railways, Secunderabad.	I Metropolitan Magistrate (Municipal Court), Hyderabad.
14.	Ajay Kumar Jadhav, Junior Civil Judge, Bichkonda, Nizamabad District.	Pr. Junior Civil Judge, Bodhan, Nizamabad District.
15.	Ms. Asifa Sulthana, Junior Civil Judge, Nandikotkur, Kurnool District.	I Addl. Junior Civil Judge, Kurnool.
16.	M.Sai Kumar, Junior Civil Judge, Achampet, Mahabubnagar District.	Junior Civil Judge-cum-Special Mobile Court, Nagarkurnool, Mahabubnagar District.
17.	Ms. Lavanya Nalabolu, Addl. Junior Civil Judge, Kandukur, Prakasam District.	Pr. Junior Civil Judge, Kandukur, Prakasam District.
18.	Ms. Reddy Prasanna Nandaluri, Junior Civil Judge, Darsi, Prakasam District.	Pr. Junior Civil Judge, Addanki, Prakasam District.
19.	Ms. Radhika Adepu, Junior Civil Judge, Devarakonda, Nalgonda District.	Special Judicial Magistrate of First Class, Excise Court, Nalgonda.
20.	Ms. Sree Lakshmi Nageedi, Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.
21.	Vijayachandar Samudrala, Addl. Junior Civil Judge, Addanki, Prakasam District.	Pr. Junior Civil Judge, Addanki, Prakasam District.
22.	Ramalingam Gandu, Junior Civil Judge, Alampur, Mahabubnagar District.	Addl. Junior Civil Judge, Gadwal, Mahabubnagar District.
23.	Krishna Prasad Ampolu, Junior Civil Judge, Gajapathinagaram, Vizianagaram District.	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.
24.	Ms. Bharathi Erra, Judicial Magistrate of First Class, Special Mobile Court, Adilabad.	Special Judicial Magistrate of First Class, Excise Court, Adilabad.
25.	Ms. Arpitha Maram Reddy, Junior Civil Judge, Banswada, Nizamabad District.	Junior Civil Judge, Yellareddy, Nizamabad District.
26.	Yuva Raja Karingula, Judicial Magistrate of First Class, Special Mobile Court, Nizamabad.	Special Judicial Magistrate of First Class, Excise Court, Nizamabad.
27.	Upender Rao Jabiseti, I Addl. Junior Civil Judge, Mancherial, Adilabad District.	Pr. Junior Civil Judge, Mancherial, Adilabad District.

28.	Thousheed Hussain, Prl. Junior Civil Judge, Giddalur, Prakasam District.	Prl. Junior Civil Judge, Markapur, Prakasam District.
29.	Siva Kiran Mavuri, Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District.	II Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.
30.	Ms. Kalarchana Gogi, II Addl. Junior Civil Judge, Visakhapatnam.	III Addl. Junior Civil Judge, Visakhapatnam.
31.	Shaik Ibrahim Sharief, Special Judicial Magistrate of First Class, Excise Court, Ongole, Prakasam District.	Judicial Magistrate of First Class, Special Mobile Court, Ongole, Prakasam District.
32.	Ms. Shaik Rehana, Junior Civil Judge, Chennur, Adilabad District.	II Addl. Junior Civil Judge, Mancherial, Adilabad District.
33.	R.Ashok Kumar, Addl. Junior Civil Judge, Giddalur, Prakasam District.	Prl. Junior Civil Judge, Markapur, Prakasam District.
34.	Ms. P.Padmavathi, Addl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District.	Junior Civil Judge, Nagarkurnool, Mahabubnagar District.
35.	A.Nagaraju, I Addl. Junior Civil Judge, Miryalaguda, Nalgonda District.	Prl. Junior Civil Judge, Miryalaguda, Nalgonda District.
36.	Ms. B.Soujanya, Addl. Junior Civil Judge, Bodhan, Nizamabad District.	Prl. Junior Civil Judge, Bodhan, Nizamabad District.
37.	Ch.Srinivasa Babu, Junior Civil Judge, Podili, Prakasam District.	Junior Civil Judge, Kanigiri, Prakasam District.
ii) 3 Junior Civil Judges of XVIII Basic Course:		
38.	Ms. V.Veera Naga Venkata Lakshmi, Prl. Junior Civil Judge, Chodavaram, Visakhapatnam District.	I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.
39.	Ms. C.M.Rajyalakshmi, Addl. Junior Civil Judge, Jangaon, Warangal District.	Prl. Junior Civil Judge, Jangaon, Warangal District.
40.	Smt. S.Varalakshmi, Addl. Junior Civil Judge, Narsapur, West Godavari District.	Prl. Junior Civil Judge, Narsapur, West Godavari District.

II

Smt. K.Asha Rani, Addl. Junior Civil Judge, Vizianagaram, is hereby nominated to undergo 39 days of Part-I Institutional Training (Phase-2) and one month Part-II Mid-Term Practical Training (Phase-2) i.e., from 09.04.2015 to 27.06.2015 (including one week summer vacation) at A.P. Judicial Academy, Secunderabad and she is directed to handover charge of her post to the Prl. Junior Civil Judge, Vizianagaram and Proceed to attend the said training at A.P. Judicial Academy, Secunderabad and to report before the Director, A.P. Judicial Academy, Secunderabad at 9.30 a.m., on 09.04.2015 for undergoing the training.

- i) The Prl. Junior Civil Judge, Vizianagaram, will be in full additional charge of the post of the Addl. Junior Civil Judge, Vizianagaram, during the training period of Smt. K.Asha Rani;

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- ii) Smt. K.Asha Rani, after completion of her training at A.P. Judicial Academy, Secunderabad, will rejoin duty as Addl. Junior Civil Judge, Vizianagaram.

The officers mentioned in Column Number 3 will be in full additional charge of the post(s) mentioned in Column Number 2, during the period of absence of the above said Officers who are nominated for XIX Basic Course at A.P. Judicial Academy, Secunderabad and at their respective District / Unit Headquarters in which they are working.

On return from the above said basic training, the officers mentioned in Column Number 2 will rejoin duty in their respective posts.

After completion of Training at Andhra Pradesh Judicial Academy, Secunderabad, the trainee Junior Civil Judges are directed to report before the Prl. District and Sessions Judge concerned at 9.30 a.m., on 29.06.2015 to attend Practical Training.

The Trainee Junior Civil Judges will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad and the concerned Prl. District and Sessions Judges, during their training period.

The concerned Prl. District and Sessions Judges are directed to permit the said nominated Junior Civil Judges to attend Practical Training for 2 months from 29.06.2015 to 27.08.2015 at their respective District Headquarters and to give necessary instructions and to permit the trainee officers to attend different Courts and different sections of the Courts in their District / Unit Headquarters to learn the work by observation.

The Director, Andhra Pradesh Judicial Academy, Secunderabad will address the letters to the concerned Prl. District and Sessions Judges informing about the course content and the arrangements to be made.

At the end of training, the Director, Andhra Pradesh Judicial Academy, Secunderabad and the concerned Prl. District and Sessions Judges, will report to the High Court with regard to successful completion of the training by the trainees.

The concerned Prl. District and Sessions Judges are directed to instruct the officers who are holding full additional charge of the posts of the officers undergoing training at Andhra Pradesh Judicial Academy, Secunderabad and at the respective District/ Unit Headquarters to draw the pay and allowances of the said officers during the said training period and send the same to the Officers.

III

Smt. Kavitha Karnati, II Addl. Junior Civil Judge, Jagtial, Karimnagar District, is hereby exempted for present from participating in the Part-I Institutional Training (Phase-2) for one month and Part-II Mid-Term Practical Training (Phase-2) for one month at the Academy (including one week summer vacation) from 20.04.2015 to 27.06.2015 and Part-II Mid-Term Practical Training (Phase-2) for two months at District Headquarters from 29.06.2015 to 27.08.2015, in view of the officer being granted Maternity Leave for 180 days i.e., from 20.12.2014 to 17.06.2015, vide High Court's Notification No.1515/2014-B.Spl., dated 24.12.2014.

The Director, A.P. Judicial Academy, Secunderabad, is directed to include the name of Smt. Kavitha Karnati, II Addl. Junior Civil Judge, Jagtial, Karimnagar District, in the next batch of Basic training.

NOTE: 1. *The officers who are nominated for Basic Training are entitled only for actual journey time before reporting at Andhra Pradesh Judicial Academy, Secunderabad and for Practical Training at their respective District Headquarters.*

2. The Training Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.

S. S. S. S.
REGISTRAR (VIGILANCE)

To

1. The officers.
2. The incharge officers.
3. Smt. K.Asha Rani, Addl. Junior Civil Judge, Vizianagaram.
4. Smt. Kavitha Karnati, II Addl. Junior Civil Judge, Jagtial, Karimnagar District.
5. The Central Project Coordinator, High Court of Judicature at Hyderabad
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
6. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
7. The Chief Judge, City Civil Court, Hyderabad.
8. The Metropolitan Sessions Judge, Hyderabad.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Chittoor, Guntur, Karimnagar, Khammam, Kurnool, Mahabubnagar, Nalgonda, Nizamabad, Prakasam at Ongole, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Chittoor, Guntur, Karimnagar, Khammam, Kurnool, Mahabubnagar, Nalgonda, Nizamabad, Prakasam at Ongole, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
11. The Pay and Accounts Officer, Hyderabad.
12. **THE DISTRICT TREASURY OFFICERS:**
13. Adilabad, Chittoor, Guntur, Karimnagar, Khammam, Kurnool, Mahabubnagar, Nalgonda, Nizamabad, Prakasam at Ongole, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
14. The Section Officers: Accounts Section, B-Section, Computer Section, D-I Budget Section, E-Section, O.P.Cell, Special Officers Section, Vigilance Cell and Work Review Cell, High Court of Judicature at Hyderabad.

Spare.

